Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-3386/36 for (a) and (b)].

(iv) (a) Twentieth Annual Report and Accounts of the Bharat Aluminium Company Limited, New Delhi, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-3388[86 for (a) and (b)].

(v) (a) Twentieth Annual Report and Accounts of the Hindustan Zinc Limited, Udaipur, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-3444/86 for (a) and (b)].

- I. The Mineral Concession (Amendment) Rules, 1986.
- **II.** Notification of the Ministry of Steel and Mines (Department of Mines).

SHRIMATI RAM DULARI SINHA: Sir I also beg to lay on the Table---

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Steel and Mines (Decartment of Mines), under subsection (1) of Section 28 of the Mines and Minerals (Regulation and Development) Act. 1957:--

(1) G.S.R. No. 888, dated the 18th October, 1986, publishing the Mineral Concession (Amendment) Rules, 1986. [Placed in Library. See No. LT-3445[86].

(2) SO No. 1880, dated the 10th May, 1986, specifying the 31st December, 1988, as the date within which all mining leases granted before the commencement of the Mines and Mineral_S (Regulation and Development) Amendment Act, 1972, if in force at such commencement, shall be brought into conformity with the provision_S of the said Act and rules made thereunder. [Placed in Library. See No. LT-3466[86].

- I. Report and Accounts (1985-86) of the Hindustan Fortilizer Corporation Limited, New Delhi and related papers.
- II. Report and Accounts (1985-86) of the Rashtriya Chemicals and Fertilizers Limited, Bombay and related papers.
- III. Report and Accounts (1985-86) of the Madras Fertilizers Limited, New Delhi and related papers.
- IV. Report and Accounts (1985-86) of the Madras Fertilizers Limited, Madras and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILI-ZER IN THE MINISTRY OF AGRI-CULTURE (SHRI R. PRABHU); Sir, I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers: —

(i) (a) Eighth Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-3391 [86 for (a) and (b)].

(ii) (a) Eighth Annual Report and Accounts of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-3389[86 for (a) and (b)].

(iii) (a) Twelfth Annual Report and Accounts of the National Fertilizers Limited, New Delhi, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library, See No. LT-3393 86 for (a) and (b)].

(iv) (a) Twentieth Annual Report and Accounts of the Madras Fertilizers Limited, Madras for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b)Review by Government on the working of the Company.

[Placed in Library. See No. LT-3392[86 for (a) and (b)].

- I. Report and Accounts (1985-86) of the Pyrites, Phosphates and Chemical Limited, Dehri-on-Sone (Bihar) and related papers.
- II. Report and accounts (1985-86) of the Fertilizers Corporation of India Limited, New Delhi and related papers.

III. Report and Accounts (1985-86) of the Fertilizers and Chemicals Trancore Limited, Eloor, Kerala and related papers.

on the Table

SHRI R. PRABHU: Sir, I also begge to lay on the Table-

(v) (a) Twenty-sixth Annual Report and Accounts of the Pyrites, Phosphates and Chemicals Limited, Dehri-on-Sone (Bihar, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT--3390/86 for (a) and (b)].

(vi) (a) Thirtieth Annual Report and Accounts of the Fertilizers Corporation of India Limited, New Delhi, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-3394 86 for (a) and (b)].

(vii) (a) Forty-second Annual Report and Accounts of the Fertilizers and Chemicals Travancore Limited Eloor, Kerala, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library, See No. LT-3395[86 for (a) and (b)].

- I. Report and Accounts (1985-80) of the coconut Development Board Cochin and related papers
- II. Report and Accounts (1985-86) of the National Horticulture Board, Gurgaon and related papers.